

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.37
I.A. Nos.250 & 255 of 2024 in
C.P. (IB)No.144/BB/2017

IN THE MATTER OF:

M/s. Pegasus Asset Reconstruction Pvt. Ltd. ... Petitioner
Vs
M/s. Yashomati Hospitals Pvt. Ltd. Respondent

Order under Section 7 of IBC, 2016

Order delivered on 23.04.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Erstwhile RP/Applicant in
IAs 250 & 255/2024 : Shri T. Ravichandran

ORDER

I.A. No.250/2024

1. Heard the Ld. Counsel for the Applicant/Erstwhile RP.
2. Issue Notice to the Respondent. Registry is directed to prepare the notice and the Ld. Counsel for the Applicant is permitted to collect the notice and serve it personally on the Respondent along with Application and other material papers through email as well as by speed post and is directed to file affidavit of service along with tracking report in the Registry, within one week.
3. A period of two weeks' time is granted to the Respondent for filing reply from the date of receipt of notice and one week for filing rejoinder by the Applicant, if any, thereto from the date of receipt of copy of reply.
4. List the matter on **26.06.2024**.

I.A. No.255/2024

1. Heard the Ld. Counsel for the Applicant/Erstwhile RP.
2. Issue Notice to the Respondents. Registry is directed to prepare the notice and the Ld. Counsel for the Applicant is permitted to collect the notice and serve it personally on the Respondents along with Application and other material papers through email as well as by speed post and is directed to file affidavit of service along with tracking report in the Registry, within one week.
3. A period of two weeks' time is granted to the Respondents for filing reply from the date of receipt of notice and one week for filing rejoinder by the Applicant, if any, thereto from the date of receipt of copy of reply.
4. List the matter on **26.06.2024**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)
Puja

Sd/-
K. BISWAL
MEMBER (JUDICIAL)